

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

16. CP(IB)- 244(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (T)

SMT. SUCHITRA KANUPARTHI
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.01.2021**

NAME OF THE PARTIES: Lee & Muirhead Pvt. Ltd.

V/s

Nuclear Power Corporation of India Ltd

SECTION 9 OF INSOLVENCY AND BANRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

Due to technical glitch, the matter is adjourned to 09.02.2021.

Sd/-
RAJESH SHARMA
Member (Technical)
/NP/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)